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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
UdyogBhawan

Notification No. 45 /2015-2020
New Delhi, Dated: 30 November, 2018

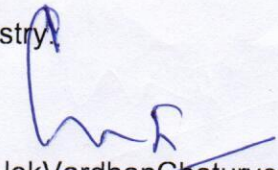
Subject: Amendment of import policy of items under HS code 7108 12 00 under ITC (HS), 2017, Schedule – I (Import Policy).

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends import policy of items under HS code 7108 12 00 under ITC (HS), 2017 Schedule – I (Import Policy).

Exim Code	Item Description	Policy	Policy Conditions	Revised Policy Condition
7108 12 00	Other unwrought forms	Free	Subject to RBI Regulations.	Subject to RBI Regulations. However, import policy of Gold Dore is "Restricted"

2. **Effect of the Notification:** Import policy of gold-dore is laid down.

This issues with the approval of Minister of Commerce & Industry.


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